

Mr. Speaker: I leave it to the hon. Minister to exercise his discretion whether to lay it on the Table or not.

Shri Hari Vishnu Kamath: You should come to the rescue of the House. The hon. Prime Minister is prepared to read them out and yourself understood that they are not confidential.

Mr. Speaker: Order, order. He only said, he was prepared to lay it on the Table of the House if the Member so insists. The hon. Member has said that he insists on that, but some other hon. Members say that it should not be laid on the Table of the House. I am leaving it to the discretion of the hon. Prime Minister. If he thinks that there is no harm, he may lay it on the Table but if he thinks that it is in the public interest not to lay it, he might not do it.

Shri Hari Vishnu Kamath: Read it out at least.

Shri Nath Pai: What is the point in saying, if he insists then it will be laid on the Table.....

Shri Tyagi: On a point of order. On this issue, diplomatic documents are generally not laid on the Table.

Mr. Speaker: Order, order. Everybody understands that. Because the Prime Minister said that he was prepared to read them this question has arisen. Otherwise, it would not have arisen.

श्री प्रकाशवीर शास्त्री : क्या प्रधान मन्त्री जी की जानकारी में यह है कि पिछले गणतन्त्र दिवस पर अर्थात् २६ जनवरी को जब मेजर नरसिंह थापा और मेजर शैतान सिंह की विधवा पत्नी को परमवीर चक्र राष्ट्रपति प्रदान कर रहे थे तब चीनी प्रतिनिधि उस समारोह से उठ कर चला गया। यदि यह सही है तो क्या भारत की गौरव का तकाजा यह नहीं है कि भारत सरकार नये सिरे से अपने इस प्रकार के व्यवहारों के सम्बन्ध में कोई निर्णय ले। क्या सम्बन्ध में कुछ विचार किया जा रहा है।

श्री जवाहरलाल नेहरू : जब जब मौका आता है, इस सम्बन्ध में विचार किया जाता है।

श्री प्रकाशवीर शास्त्री : वह तो उठ कर चले जाते हैं...

श्री रामसेवक यादव : मेरा एक व्यवस्था सम्बन्धी प्रश्न है।

अध्यक्ष महोदय : व्यवस्था इसी प्रश्न के सम्बन्ध में होगी।

श्री रामसेवक यादव : प्रधान मन्त्री जी ने जो उत्तर दिया है, उसके सम्बन्ध में, श्रीमन्। जब कभी इस गदन में कोई प्रश्न पूछा जाये तो हम लोगों के अधिकारों की रक्षा करने की पूरी जिम्मेदारी हम लोग आपकी समझते हैं। मैं यह कहना चाहता हूँ कि प्रश्न का सही उत्तर आया ही नहीं। इसका कोई ठीक उत्तर दिया जाये। शास्त्री जी ने प्रश्न पूछा था कि जब यह स्थिति है कि चीन का हमारे साथ यह व्यवहार होता है तो ऐसी परिस्थिति में हम क्या कोई कदम उठाने जा रहे हैं या अपने व्यवहार में कोई परिवर्तन चाहते हैं। इनका कोई स्पष्ट उत्तर नहीं दिया गया।

अध्यक्ष महोदय : पहली चीज तो यह है कि इस प्रश्न से इसका कोई सम्बन्ध नहीं था। दूसरी चीज यह कि मैंने चूँकि इसकी इजाजत दे दी इसलिये उन्होंने जवाब दिया कि जब कभी ऐसे मामले उठते हैं तो नजरसानी कर ली जाती है।

श्री रामसेवक यादव : क्या जब फिर बेइज्जती होगी तब सोचेंगे।

Crash of Navy Sea Hawk Aircraft

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(Shri P. K. Ghosh:
*800. (Shri Yashpal Singh:

Shri Kapur Singh:
 Shri Himmatsinhji:
 Shri P. H. Bheel:
 Shri Solanki:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a Navy Sea Hawk aircraft attached to I.N.S. Vikrant crashed at Kurla; and

(b) if so, the cause of the crash?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Yes, Sir, on the 6th January, 1964.

(b) A Board of Inquiry was convened to investigate the cause of the accident. The Board's conclusion was that the aircraft went out of control of the pilot while approaching Santa Cruz Airport, Bombay, preparatory to carrying out an emergency landing. The pilot ejected safely and landed by parachute. The aircraft subsequently crashed in an open area near Kurla. The findings of the Board are under detailed examination.

Shri P. C. Borooah: May I know whether it is a fact that this aircraft exploded in the air like the other I. A. F. aircraft which exploded in the air near Hooghly and, if so, whether the Government suspects sabotage in this and other similar accidents?

Shri D. R. Chavan: No, Sir.

Shri P. C. Borooah: It has been stated that the pilot landed safely by parachute. May I know what is his version about the causes of this explosion?

Shri D. R. Chavan: His version is that the aircraft went out of control before he prepared for an emergency landing near the Santa Cruz Airport.

श्री यशपाल सिंह : क्या सरकार ठीक ठीक बतला सकती है कि इसमें कितने लोगों की जिम्मेदारी थी और सरकार इस मामले में क्या कर रही है ।

The Minister of Defence (Shri Y. B. Chavan): There was no question of any responsibility being fixed on anybody. It seems, some sort of a mechanical trouble started in the engine and it went out of control and crashed the result of which was that one hut of an individual was burnt and a small child was burnt who died later on in the hospital. The question of giving compensation is under consideration.

Shri Kapur Singh: Are there reasons to believe that these frequent air crashes are not always due to acts of God or human failure but to more sinister causes?

Shri Y. B. Chavan: It will be very difficult to answer this question, but in this particular case, it seems that there was some sort of mechanical failure.

Shri Kapur Singh: Do I understand it correctly that the hon. Minister is not in a position to answer the general question?

Mr. Speaker: Yes.

Shri Hem Barua: May I know whether Government are aware of the criticism very recently made due to these repeated crashes that the aircraft that are purchased from foreign sources are only second-rate or second-hand aircraft produced by those countries, and if so, how far this is a fact?

Shri Y. B. Chavan: I have read such criticism. Naturally, I hope that this new committee that we have appointed might possibly look into this aspect also.

श्री रामेश्वरानन्द : हमारी वायु सेना के वायुयान अनेकों बार दुर्घटनाग्रस्त हो चुके हैं । ऐसे समाचार किसी और देश के बारे में प्रकाशित नहीं होते देखे जाते । मैं जानना चाहता हूँ कि क्या कारण है हमारे इतने ज्यादा वायुयान दुर्घटनाग्रस्त होते हैं, क्या ये कमजोर हैं, या इनमें कोई गड़बड़ी रहती है, या पाकिस्तान

के जासूस बैठे हैं जो इनको नुकसान पहुँचाते हैं, या इनको चलाना नहीं आता ?

Shri Y. B. Chavan: I have no information about the comparative figures in the other countries, and I do not know whether they publish such information about their accidents or not. But on the basis of statistical information that is available it is difficult to say that our rate of accidents is higher than that of any other country.

श्री रामेश्वरानन्द : मेरे प्रश्न का उत्तर हिन्दी में आना चाहिये ।

प्रध्यक्ष महोदय : हमारे हवाई जहाज दूसरे मुल्कों के मुकाबले में ज्यादा दुर्घटना-ग्रस्त नहीं होते ।

Shri Joachim Alva: The hon. Minister was pleased to refer to the appointment of a committee to enquire into the air crashes. May I know why one or two Members of Parliament could not be taken on this committee and why it has been made such a close corporation of officials only? Some Members of Parliament could have been taken on that committee and been put on their oath. Or even an independent person like Mr. J. R. D. Tata who has got so much of experience in this matter could have been taken on this committee.

Mr. Speaker: Hon. Members are not to suggest names here.

Shri Y. B. Chavan: While announcing the appointment of the committee on the floor of the House, I had also given the reasons why we could not think of associating the Members of this House, the most important reason being that a lot of military operational data will have to be gone into; that was my main argument about it.

University Employment, Information and Guidance Bureau

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 *801. { **Shri P. R. Chakraverti:**
Shrimati Savitri Nigam:
Shri Maheswar Naik:
Dr. Mahadeva Prasad:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government propose to expand, during the current plan period, the activities of University Employment, Information and Guidance Bureau so as to cover all the Indian Universities;

(b) the number of universities where such facilities have so far been provided; and

(c) whether any assessment has been made of the extent to which these facilities are being availed of?

The Deputy Minister in the Ministry of Labour and Employment and for planning (Shri C. R. Pattabhi Raman):

(a) Yes.

(b) Twenty.

(c) Reports regarding the extent of utilisation of these facilities are being received regularly.

Shri P. R. Chakraverti: What is the direct impact of these guidance bureaux on the students so far as the question of their undertaking specified courses is concerned?

Shri C. R. Pattabhi Raman: It is really divided into two branches. Firstly, there is vocational guidance given. The number of students guided at the time of registration is 3190. The number of students to whom individual guidance has been given is 1654. The number of students applicants to whom occupational information has been supplied is 9885. The total number of students/applicants to whom occupational information has been supplied is 14729. The number of group guidance talks given is 295.